

Annexure-3															
Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMITED (under CIRP)															
Date of commencement of CIRP: 06.08.2024					List of Creditors as on : 25.02.2025										
Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)															
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	The Maharashtra State Co-Op Bank Limited	19.08.2024	2,04,39,78,372	2,04,39,78,372	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2,04,39,78,372	-	N.A	38.23%	N.A	N.A	-	-	As per the Notes below	N.A
2	CSB Bank Ltd	20.08.2024	76,16,51,071	76,16,51,071	Secured financial creditors (other than financial creditors belonging to any class of creditors)	76,16,51,071	-	N.A	20.59%	N.A	N.A	-	-	As per the Notes below	N.A
3	Axis Bank Limited	20.08.2024	39,19,87,875	38,53,17,996	Secured financial creditors (other than financial creditors belonging to any class of creditors)	38,53,17,996	-	N.A	17.79%	N.A	N.A	-	66,69,879	As per the Annexure below	Partially under Verification, Owing to pending further clarification from the Creditors
			56,97,88,501	56,58,01,249		56,97,88,501	56,97,88,501					-	39,87,252		
4	Mumbai District Central Co-Op Bank Limited	19.08.2024	44,36,66,710	44,36,66,710	Secured financial creditors (other than financial creditors belonging to any class of creditors)	44,36,66,710	-	N.A	13.25%	N.A	N.A	-	-	As per the Notes below	N.A
5	The Thane District Central Co-Op Bank Limited	22.08.2024	33,26,92,000	33,26,92,000	Secured financial creditors (other than financial creditors belonging to any class of creditors)	33,26,92,000	-	N.A	6.22%	N.A	N.A	-	-	As per the Notes below	N.A
6	Samunnati Financial Intermediation & services Pvt. Ltd	23.08.2024	10,69,79,079	10,69,79,079	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10,69,79,079	-	N.A	2.00%	N.A	N.A	-	-	Secured on primary Assets	N.A
7	HDFC BANK LTD	25.11.2024	10,54,61,414	10,30,51,156	Secured financial creditors (other than financial creditors belonging to any class of creditors)	13,46,98,896	-	N.A	1.92%	N.A	N.A	-	24,10,258	As per the Notes below	The prepayment charges of loan are not approved, Hence Rejected.
	<b>TOTAL</b>		<b>4,75,62,05,022</b>	<b>4,74,31,37,633</b>		<b>4,77,87,72,625</b>	<b>56,97,88,501</b>		<b>1</b>				<b>24,10,258</b>	<b>1,06,57,131</b>	

**NOTES**

**SECURITY INTEREST**

**AXIS BANK LIMITED**

**Property Owned by CD**

First pari passu charge with CSB Bank on the entire current assets of the Company's unit located at Mochi, Pimpalgaon, Beed both present and future.

Exclusive Charge on the collateral property Gat No 121, Mohoj Khurd, Village Javakhede (Khalsa), Tal. Pathardi, Dist Ahmednagar.

First and Exclusive Charge on 56 Units of TATA LPT 2518 and 1 Unit of Range Rover 4.4 Petrol Lwb Svbs6.

# Office 1605, 16th Floor, "Greenscape" Cyber One Premises Co Operative Society Limited located at Plot No 4 and 6, Sector 30A, Vashi Taluka and Dist Thane admeasuring 70 Sq Mtrs and 57.59 Sq Mtrs.

**Property Owned by Mr. Suresh Kute and Mrs. Archana Kute**

First pari passu charge with CSB Bank on the collateral property S. No. 15 AA 2, Property No. 314, Parli Vajinath- Beed Highway Samnapur Beed.

**CSB BANK LIMITED**

**Property Owned by CD**

Exclusive Charge on entire current assets (present & future) of the Company's Beed unit.

Hypothecation/Mortgage of the entire fixed assets of Beed Unit.

Property under Gat Nos. 120/3 (Pai), @ Jawkhede Khaba, Tal. Pathardi Dist Ahmednagar. RCC / M.S. steel framed Industrial Bldg. Ground floor.

**Property owned by Mr. Suresh Kute and Mrs. Archana Kute**

Gat No. 66, Dhangarwadi, Majalgaon Beed.

Property under S. No. 53/1(Pai) @ Mouje Bahirwadi, Tal. & Dist. Beed Open NA Plot and Plot bearing under S. No. 53/1(Pai) @ Mouje Bahirwadi, Tal. & Dist. Beed Open NA Plot.

S. No. 15 AA 2 Kasabe Taraf Khod TQ Dist Beed.

S. No. 109 Ksabe Near Reliance Petrol Pump Beed Taraf Giram Tq., Dist Beed.

Shop 3 & 4, First Floor, Chandrana Complex, Cts No. 1825, Property No. 2-13-513 & 514, Sathre Chowk, Beed.

S. No. 38/1, Manjarsumba, District Beed.

S. No. 44, Plot No. 1, 2, 3, 16, 17 & 18, Bahirwadi Beed.

**THE MAHARASHTRA STATE CO-OPERATIVE BANK LTD.**

**Property owned by Mr. Suresh Kute and Mrs. Archana Kute**

All those piece & parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon, at Village Pimpalgaon having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gat Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute or in custody of person who are mercantile agents of Mr. Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessories, spares, tools, furniture, fixtures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in transit.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194.

All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

All those piece & parcels of land and Boundaries of property Flat No. B-13 "Symphony" Building B having area 55.24 sq. mtrs. Gat no. 136, Satara, Beed by pass road, Aurangabad Taluka and District Aurangabad.

All those piece & parcels of land and Boundaries of property Flat No. B-14 "Symphony" Building B having area 57.91 sq. mtrs. Gat no. 136, satara, beed by pass road, Aurangabad Taluka and District Aurangabad.

Main items of the plant, machinery, equipments, appliances, accessories, spares, tools, furniture, fittings and other moveable articles lying installed and embedded and lying on the property situated at Village Pimpalgaon having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gat Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute or in custody of person who are mercantile agents of Mr. Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessories, spares, tools, furniture, fixtures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in transit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, vehicles, typewriters, furniture, fixtures, fittings and articles lying installed or erected or lying loose in the property situated at Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gat Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or any

workshop for repairing or in transit or with any other person as mercantile agents.

**THE MUMBAI DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED**

**Property owned by Mr. Suresh Kute and Mrs. Archana Kute**

All those piece & parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon, at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 20,26, 27, 28, 45 & 119/1-C.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194.

All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

Main items of the plant, machinery, equipments, appliances, accessories, spares, tools, furniture, fittings and other moveable articles lying installed and erected and embedded and lying on the property situated at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute or in custody of person who are mercantile agents of Mr. Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessories, spares, tools, furniture, fixtures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in transit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, vehicles, typewriters, furniture, fixtures, fittings and articles lying installed or erected or lying loose in the property situated at Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or any workshop for repairing or in transit or with any other person as mercantile agents.

**Property owned by M/s Tirumalla Agro Industries Private Limited**

Gat No. 191, Area 04 Hecter 50 R, P, K. 00-11 Aakaar Rs.21, 44 Paise Pt, total Area 4 Hecter 61 R. Land At Village Malapuri, Tal uka and District Beed, vibhag Pedgaon, Within The Limits Of Grampanchayat Malapuri, Beed, Area of land as per Na order dated 15/1/2010 is 46100 Sq Meter.

**THE THANE DISTRICT CENTRAL CO-OPERATIVE BANK LIMITED**

**Property owned by Mr. Suresh Kute and Mrs. Archana Kute**

All those piece & parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon, at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 20,26, 27, 28, 45 & 119/1-C.

All those pieces or parcels of land or ground hereditaments and premises together with the factory buildings, office buildings, godowns, residential quarters and other structures standing thereon at Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 16, 51, 52, 55, 194.

All those piece & parcels of land and Boundaries of property at survey number 48 Village Beed Toraf Khod, Tq and Dist Beed.

Main items of the plant, machinery, equipments, appliances, accessories, spares, tools, furniture, fittings and other moveable articles lying installed and erected and embedded and lying on the property situated at Village Pimpalwadi having Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or in the godown of the above property or other godowns of Mr. Suresh Kute and Mrs. Archana Kute or in custody of person who are mercantile agents of Mr. Suresh Kute and Mrs. Archana Kute and all other plant, machinery, appliances, accessories, spares, tools, furniture, fixtures and fittings belonging to Mr. Suresh Kute and Mrs. Archana Kute whatsoever and where so ever lying including in transit.

All other plants, machinery, goods, articles, chattels, things, stores, motor trucks, motor cars, vehicles, typewriters, furniture, fixtures, fittings and articles lying installed or erected or lying loose in the property situated at Gat No. 20, Villages Sayadpur and Pakhora within the Registration Sub- District of Gangapur, and District Aurangabad having Gut Nos. 26, 27, 28, 45 & 119/1-C, Village Bahirwadi and Bobade in Beed Taluka, District Beed having Gat Nos. 51, 55, 194 or any workshop for repairing or in transit or with any other person as mercantile agents.

**HDFC BANK LIMITED**

**Property Owned by CO**

Exclusive Charge on the property situated at Office No. 1607 and 1608, 16th Floor, 'Greenscape' Cyber One Premises Co Operative Society Limited located at Plot No 4 and 6, Sector 30A, Vashi Taluka and Dist Thane.

Exclusive Charge on the property situated at Office No. 108, 109 and 110, 1st Floor, Supreme Headquarter, Baner, Pune.